

MR. DEPUTY-SPEAKER: The question is: 15.37½ hrs

"That this House do agree with the Thirty-first Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 4th May, 1994."

The motion was adopted.

INDIAN PENAL CODE
(AMENDMENT) BILL*
(Amendment of Section 354)

SHRIMATI SAROJ DUBEY (Allahabad): Mr. Deputy Speaker, Sir I beg to move for leave to introduce a Bill further to amend the Indian Penal Code.

[English]

15.37 hrs.

WELFARE OF PHYSICALLY
HANDICAPPED PERSONS BILL*

[Translation]

SHRI B.L. SHARMA PREM (East Delhi): Mr. Deputy Speaker, Sir, I beg to move for leave to introduce a Bill to provide for the welfare of physically handicapped persons.

[English]

MR. DEPUTY-SPEAKER: This question is:

"That leave be granted to introduce a Bill to provide for the welfare of physically handicapped persons."

The motion was adopted.

[Translation]

SHRI B.L. SHARMA PREM: Sir, I introduce the Bill**.

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Indian Penal Code."

The motion was adopted

[Translation]

SHRIMATI SAROJ DUBEY: Sir, I introduce the Bill.

15.38 hrs.

CODE OF CRIMINAL PROCEDURE
(AMENDMENT) BILL*
(Amendment of Section 125)

[Translation]

SHRIMATI SAROJ DUBEY (Allahabad): Mr. Deputy Speaker Sir, I

* Published in the Gazette of India, Extraordinary, Part-II, Section 2 dated 6.5.94.

** Introduced with the recommendation of the President.

[Shrimati Saroj Dubey]

beg to move for leave to introduce a Bill further to amend the Code of Criminal Procedure, 1973.

[English]

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Code of Criminal Procedure, 1973."

The motion was adopted.

[Translation]

SHRIMATI SAROJ DUBEY: Sir, I introduce the Bill.

15.38½ hrs.

**RAILWAY PROTECTION FORCE
(AMENDMENT) BILL***

**(Substitution of new long title for
long title, etc.)**

[English]

SHRI R. ANBARASU (Madras Central): I beg to move for leave to introduce a Bill further to amend the Railway Protection Force Act, 1957.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Railway Protection Force Act, 1957."

The motion was adopted.

SHRI R. ANBARASU: I introduce the Bill.

15.39 hrs.

**BONDED LABOUR SYSTEM
(ABOLITION) AMENDMENT BILL***

(Amendment of Section 2, etc.)

[English]

SHRI M.V.V.S. MURTHY (Visakhapatnam): I beg to move for leave to introduce a Bill further to amend the Bonded Labour System (Abolition) Act, 1976.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Bonded Labour System (Abolition) Act, 1976."

The motion was adopted.

SHRI M.V.V.S. MURTHY: I introduce the Bill.

15.40 hrs.

**CHILD LABOUR (PROHIBITION
AND REGULATION) AMENDMENT
BILL***

(Amendment of Section 2, etc.)

[English]

SHRI M.V.V.S. MURTHY (Visakhapatnam): I beg to move for leave